

**CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT DATED JULY 24, 2026 FOR THE ATTENTION OF THE PUBLIC
SHAREHOLDERS OF ONYX BIOTEC LIMITED ("TARGET COMPANY" / "OBL").**

OPEN OFFER FOR ACQUISITION OF UPTO 47,14,372 (FORTY-SEVEN LAKHS FOURTEEN THOUSAND THREE HUNDRED AND SEVENTY-TWO) FULLY PAID-UP EQUITY SHARES OF FACE VALUE OF RS. 10/- EACH ("EQUITY SHARES") REPRESENTING 26.00% OF THE TOTAL PAID-UP EQUITY AND VOTING SHARE CAPITAL OF THE TARGET COMPANY, ON A FULLY DILUTED BASIS, FROM THE PUBLIC SHAREHOLDERS OF OBL BY MR. KUNAL BHARDWAJ (ACQUIRER 1"), MR. GAUTAM BHARDWAJ (ACQUIRER 2"), MR. KANHAIYA BHARDWAJ (ACQUIRER 3") AND MR. KAPIL BHARDWAJ (ACQUIRER 4") (HEREINAFTER COLLECTIVELY REFERRED TO AS THE "ACQUIRERS") ("OPEN OFFER" / "OFFER").

This Corrigendum to the Public Announcement ("**Corrigendum to PA**") is being issued by VC Corporate Advisors Private Limited, the Manager to the Offer ("**Manager to the Offer**"), for and on behalf of the Acquirers to the Public Shareholders of the Target Company.

This Corrigendum to PA should be read in continuation of, and in conjunction with, the Public Announcement dated July 24, 2026 which has been sent to the National Stock Exchange of India Limited ("**NSE**") i.e., the only Stock Exchange on which the equity shares of the Target Company are listed, to the Securities and Exchange Board of India ("**SEBI**") and the Target Company in accordance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ("**SEBI (SAST) Regulations**").

Capitalised terms used in this Corrigendum to PA and not defined herein shall have the same meaning as ascribed in the PA.

The Public Shareholders of the Target Company are requested to note the following inadvertent changes in relation to the Open Offer:

1. Upon receipt of undertaking from the Acquirer 1 on 30.07.2026, the address of Acquirer 1 shall be read as House No. 135, Sector - 9 Park, Panchkula - 134112 instead of #469, Sector 8, Panchkula- 134109. Therefore, "#469, Sector 8, Panchkula- 134109" occurring throughout the Public Announcement shall be read as "House No. 135, Sector - 9 Park, Panchkula - 134112".
2. Upon receipt of undertaking from one of the Continuing Promoter namely, Mr. Naresh Kumar, the following definitions appearing under the Definitions of the Public Announcement should be read as follows:

"Continuing Promoters and Promoter Group" shall mean Mr. Naresh Kumar, holding 43,47,000 equity shares of the Target Company and Mr. Harsh Mahajan holding nil equity share of the Target Company, along with other persons and entities related to them as per the shareholding pattern filed for the Promoter and Promoter Group of the Target Company with the Stock Exchange in compliance with SEBI LODR Regulations.

"Outgoing Promoters and Promoter Group" collectively mean all the persons named under "Promoters" and "Promoter Group" filed in the shareholding pattern with the Stock Exchange in compliance with SEBI LODR Regulations except for the Continuing Promoters."



Therefore, “**Continuing Promoters and Promoter Group**” and “**Outgoing Promoters and Promoter Group**” occurring throughout the Public Announcement shall be read as aforementioned.

Except as detailed in this Corrigendum to PA, all other terms and contents of the Public Announcement remain unchanged.

The Acquirers accept full responsibility for the information contained in this Corrigendum to PA and for the fulfilment of their obligations under the SEBI (SAST) Regulations.

This Corrigendum to PA will be available on the website of the Securities and Exchange Board of India at www.sebi.gov.in.

Issued by Manager to the Offer on behalf of the Acquirers:



VC Corporate Advisors Private Limited

SEBI REGN No.: INM000011096

Validity of Registration: Permanent

CIN: U67120WB2005PTC106051

(Contact Person: Ms. Urvi Belani/ Mr. Premjeet Singh)

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Website: www.vccorporate.com

Sd/-
Kunal Bhardwaj
Acquirer 1

Sd/-
Gautam Bhardwaj
Acquirer 2

Sd/-
Kanhaiya Bhardwaj
Acquirer 3

Sd/-
Kapil Bhardwaj
Acquirer 4

Date: 30.07.2026

Place: Kolkata

